

HIGH COURT OF BOMBAY AT GOA, PORVORIM

Information in connection with Criminal Cases involving Member of Parliament
/Member of Legislative Assembly (MPs/MLAs).

Ref: Writ Petition (Civil) No. 699 of 2016 (Supreme Court) (Ashwini Kumar Upadhyay
Vs Union of India & Ors.)

Sr. No.	Name of the Member of Parliament/ Member of Legislative Assembly (MPs/ MLAs)	Case No.	Case Status
1	DIGAMBAR VASANT KAMAT Vs DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. RAJESH NAIR AND ANR	CRIR/22/2024	For Orders
2	CHURCHIL ALEMAO Vs DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. RAJESH NAIR, ASST.DIRECTOR AND ANR., DIGAMBAR VASANT KAMAT (Respondent no.2)	CRIR-F- No. 625/ 2021	For Orders
3	SANKALP P. AMONKAR Vs STATE OF GOA, THR. CHIEF SECRETARY AND 14 ORS	WPCR/117/2022	Admitted_unre ady matter

Sd/-

(Ram Subrai Prabhudessai)
Registrar (Judicial)

High Court of Bombay at Goa

DATE: 02-05-2024